

(27)





NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21-02-2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/1041/2019
NAME OF THE PETITIONER(S) : NAJMA MEERAN & 3 OTHERS
NAME OF THE RESPONDENT(S) : BREEZE ORCHARDS PVT LTD & 6 OTHERS
UNDER SECTION : 59 OF CA 2013

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
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| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------------------------|---|--|
| 1. | S. Koushik Axun e Mohan | Counsel for R ₃ & R ₄ |  |
| 2. | K. Gouthan Kumar Counsel for Pet | Counsel for Petitioner |  |
| | Geethanjali for Mrs Aryan Dohra | Counsel for R ₁ | Geethanjali  |
| 3. | D. Vinod for B Dhanraj | u R ₂ |  |

ORDER

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on 20.03.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)